

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 1st November 2012 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 51 of 2012

A Bill further to amend the Tamil Nadu Veterinary and Animal Sciences University Act, 1989.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-third Year of the Republic of India as follows:—

1. (1) This Act may be called Tamil Nadu Veterinary and Animal Sciences University (Second Amendment) Act, 2012.

Short title and commencement.

(2) It shall be deemed to have come into force on the 31st day of July 2012.

2. In section 11 of the Tamil Nadu Veterinary and Animal Sciences University Act, 1989 (hereinafter referred to as the principal Act), in the third proviso to sub-section (3), for the expression "sixty-five years", the expression "seventy years" shall be substituted.

Amendment of section 11.

3. (1) The Tamil Nadu Veterinary and Animal Sciences University (Second Amendment) Ordinance 2012 is hereby repealed.

Repeal and saving.

(2) Notwithstanding such repeal, anything done or any action taken under the principal Act, as amended by the said Ordinance, shall be deemed to have been done or taken under the principal act, as amended by this Act.

Tamil Nadu
Act 42 of
1989.

Tamil Nadu
Ordinance
9 of 2012.

STATEMENT OF OBJECTS AND REASONS

The Vice-Chancellor of the Tamil Nadu Veterinary and Animal Sciences University shall hold office upto the age of sixty-five years under the Tamil Nadu Veterinary and Animal Sciences University Act, 1989 (Tamil Nadu Act 42 of 1989). The Government have decided to amend the said Tamil Nadu Act 42 of 1989 so as to raise the retirement age of the Vice-Chancellor from sixty-five years to seventy years on par with the Central Universities Act, 2009 (Central Act 25 of 2009) so as to utilise the knowledge gained by academicians for the enrichment of education in Veterinary and Animal Sciences.

2. Accordingly, the Tamil Nadu Veterinary and Animal Sciences University (Second Amendment) Ordinance, 2012 (Tamil Nadu Ordinance 9 of 2012) was promulgated by the Governor on the 30th July, 2012 and the same was published in the *Tamil Nadu Government Gazette Extraordinary*, dated the 31st July 2012.

3. The Bill seeks to replace the said Ordinance.

T.K.M. CHINNAYYA,
Minister for Animal Husbandry.

A.M.P. JAMALUDEEN,
Secretary.